

DIVISION BENCH  
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/6(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SUNIL KUMAR SANWARIA VS KRISHNA COKE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Mr. Manju Agarwal, Adv. ] For the Petitioners  
Ms. Anju Manot, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Respondent No. 1, Respondent Nos. 4 & 8  
Mr. Dripto Majumdar, Adv. ]  
Mr. Gopal Khetan, PCA ]

Ms. Swapna Choubey, Adv. ] For the Respondent Nos. 5 and 6  
Ms. S. Ghosh, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **22.08.2024**.

**(Anamitra Pal)**  
Court Officer

**Ar.**